

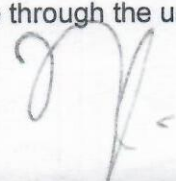
OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) DWARKA COURTS: NEW DELHI

ORDER

In compliance of directions passed by the Hon'ble High Court of Delhi in W.P. (C) 8106/2010 titled as P.K. Dash, Advocate & Ors. Vs. Bar Council of Delhi and Ors., **Election Committee-2019, Dwarka Court Bar Association** is hereby constituted with immediate effect:-

S.No.	NAME OF THE JUDICIAL OFFICERS	DESIGNATED AS
1	Sh. Prem Kumar Barthwal, Judge I/C Mediation Centre, Dwarka Courts	Chairperson
2	Sh. M.S. Balyan, Advocate, Enrl. No. D/206/88	Member (Nominated by DCBA)
3	Sh. D.P. Dahiya, Advocate, Enrl. No. D/257/90	Member (Nominated by DCBA)

Note:- Any correspondence with the Hon'ble High Court of Delhi is to be done through the undersigned.

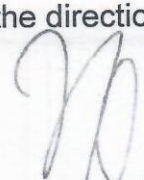

(NAROTTAM KAUSHAL)
District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

No. 11759-769 /Committees/DJ Sectt./DWK/2019

Dated 25-4-19

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. Sh. Prem Kumar Barthwal, Judge, I/C Mediation Centre/Chairperson, Election Committee, DCBA
4. Hony. Secretary, Dwarka Court Bar Association, Dwarka, New Delhi
5. Sh. M.S. Balyan, Advocate/Member Election Committee, DCBA, Dwarka Court.
6. Sh. D.P. Dahiya, Advocate/Member Election Committee, DCBA, Dwarka Court.
7. The A.O.s (J)/Branch Incharge, General Branch, Dwarka Courts, New Delhi (**with direction to lookafter the work of the said committee**).
8. PS/Reader to the undersigned, Dwarka Courts, New Delhi.
9. The Website Committee, Tis Hazari Courts, Delhi (with request to upload this order on the official website)
10. The Branch Incharge, Computer Branch, Dwarka Courts (with the direction to upload this order on the official website of Dwarka Courts).
11. The Care Taker, Care Taking Branch, Dwarka Courts


District & Sessions Judge (S-W)
Dwarka Courts, New Delhi